

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR DR. K.ARUL

Petition(s) for Special Leave to Appeal (C) No(s). 35095/2012

KULRAJI (D) TR.LRS.

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(with appln. (s) for c/delay in filing SLP and c/delay in filing substitution appln. and c/delay in refiling SLP and substitution)

Date : 28/11/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr. Manu Shanker Mishra, Adv.

For Respondent(s)

Ms. Aishwarya Pathak, Adv.

Mr. Ardhendumauli Kumar Prasad, Adv.

Mr. Vinay Garg, Adv.

Mr. Rahul Shukla, Adv.

Mr. Yadav Narender Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Counter affidavit has been filed by respondent Nos.1 and 2.

Respondent No.3 has expired. Application filed for substitution to bring on record the legal representatives of the deceased respondent No.3 be placed before the Hon'ble Judge in Chambers.

(DR. K. ARUL)
Registrar